

ITEM NO.32 Court 9 (Video Conferencing) SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 30803/2016

(Arising out of impugned final judgment and order dated 04-10-2016 in CMWP No. 22910/2016 passed by the High Court Of Judicature At Allahabad)

BRAHM PAL

Petitioner(s)

VERSUS

STATE OF U.P. THROUGH PRINCIPAL SECRETARY & ORS. Respondent(s)

IA No. 111838/2017 - DISCHARGE OF ADVOCATE ON RECORD

IA No. 141719/2017 - EXEMPTION FROM FILING O.T.

IA No. 141715/2017 - INTERVENTION/IMPLEADMENT)

WITH

CONMT.PET.(C) No. 1128/2019 in SLP(C) No. 9230/2017 (XI)
(contempt petition is to be listed along with SLP (c) No.9230/2017

IA No. 152171/2019 - CLARIFICATION/DIRECTION

IA No. 152177/2019 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 27168/2017 (XI)

(FOR EXEMPTION FROM FILING O.T. ON IA 102698/2017

IA No. 102698/2017 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 13415/2018 (XI)

(FOR ADMISSION and I.R. and IA No.65788/2018-EXEMPTION FROM FILING O.T.

IA No. 65788/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 24242/2018 (XI)

SLP(C) No. 22358-22359/2019 (XI)

IA No. 166414/2019 - EXEMPTION FROM FILING O.T.

IA No. 166413/2019 - INTERVENTION APPLICATION)

CONMT.PET.(C) No. 1088/2019 in SLP(C) No. 8620/2017 (XI)

(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 90804/2021

IA No. 90804/2021 - APPROPRIATE ORDERS/DIRECTIONS)

Diary No(s). 40197/2019 (XI)

(FOR FOR CONDONATION OF DELAY IN FILING ON IA 186617/2019 FOR EXEMPTION FROM FILING O.T. ON IA 186621/2019 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 186622/2019 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 186623/2019

IA No. 186617/2019 - CONDONATION OF DELAY IN FILING

IA No. 186622/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 186621/2019 - EXEMPTION FROM FILING O.T.

IA No. 186623/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
CONMT.PET.(C) No. 323/2020 in SLP(C) No. 361-362/2017 (XI)

IA No. 197831/2019 - EXEMPTION FROM FILING O.T.)
CONMT.PET.(C) No. 489/2021 in SLP(C) No. 36255/2016 (XI)

IA No. 43870/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 43869/2021 - EXEMPTION FROM FILING O.T.
IA No. 43867/2021 - STAY APPLICATION)
SLP(C) No. 32200/2017 (XI)
(FOR ADMISSION and I.R. and IA No.117126/2017-CONDONATION OF DELAY
IN FILING and IA No.117128/2017-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.117131/2017-EXEMPTION FROM FILING O.T.)
SLP(C) No. 30906/2016 (XI)

SLP(C) No. 31992/2016 (XI)

SLP(C) No. 36255/2016 (XI)

SLP(C) No. 361-362/2017 (XI)

SLP(C) No. 9230/2017 (XI)

SLP(C) No. 8620/2017 (XI)

SLP(C) No. 22956/2017 (XI)

IA No. 63742/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 63741/2017 - EXEMPTION FROM FILING O.T.)
SLP(C) No. 19417/2017 (XI)

W.P.(C) No. 939/2021 (X)
(FOR ADMISSION and IA No.105262/2021-STAY APPLICATION and IA
No.105263/2021-EXEMPTION FROM FILING O.T.)

Date : 09-09-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s) Mr. Shiv Kant Mishra, Adv.
Mr. Haraprasad Sahu, Adv.
Mr. Kamlesh Kumar Mishra, Adv.
Mr. Pawan Kumar, Adv.
Mr. Sachin Kumar Dubey, Adv.
Mr. Pranaya Kumar Mohapatra, AOR

Mr. Arun K. Sinha, AOR

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 Ms. Diksha Sharma, Adv.
 Mr. Prashant Sharma, Adv.
 Mr. Raghuvir Sharma, Adv.
 Mr. Girdhari Singh Chauhan, Adv.
 Mr. Vipin Kumar Sharma, Adv.
 Mr. Dharmendra Sharma, Adv.
 Ms. Shipra Shukla, Adv.
 Ms. Meena Hasan, Adv.

Mr. Tushar Mehta, SG
 Mr. Ragvendra Singh, SR. Adv.
 Ms. Aishwarya Bhati, Sr. Adv.
 Ms. Garima Prasad, SR. Adv.
 Mr. Sakha Ram Singh Yadav, Sr. Adv.
 Mr. Rajeev Kumar Dubey, Adv.
 Mr. Ashiwan Mishra, Adv.
 Ms. Vaidruti Mishra, Adv.
 Mr. Kamalendra Mishra, AOR

Col. R. Bala Subramanyam, Sr. Adv.
 Mr. Susheel Tomar, Adv.
 Mr. Nikhil Jain, Adv.
 Mr. Satyaprakash, Adv.
 Mr. Sanjeev Malhotra, AOR

Mr. Bhagabati Prasad Padhy, AOR

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 Ms. Diksha Sharma, Adv.
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 Mr. Prashant Sharma, Adv.
 Mr. Raghuvir Sharma, Adv.
 Mr. Girdhari Singh Chauhan, Adv.
 Mr. Vipin Kumar Sharma, Adv.
 Ms. Shipra Shukla, Adv.
 Ms. Shipra Shukla, Adv.
 Ms. Meena Hasan, Adv.

Mr. Pratin Kumar Singh, Adv.
 Mr. Rajiv Shankar Dvivedi, AOR
 Mr. Sushant Kr. Sarkar, Adv.
 Mr. Rishabh Jain, Adv.
 Ms. Arti Dvivedi, Adv.

Mr. Sanjay Parikh, Sr. Adv.
 Mr. Gaurav Agarwal, Adv.
 Mr. Satwik Parikh, Adv.
 Mr. Raj Singh Rana, AOR

Mr. Tanmaya Agarwal, AOR

Mr. Wrick Chatterjee, Adv.

For Respondent(s) Mr. Som Raj Choudhury, AOR

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Mr. Vinod Diwakar, AAG

Ms. Alka Sinha, Adv.

Mr. Anuvrat Sharma, AOR

Mr. Shyam Divan, SR. Adv.

Mr. Dinesh Kumar Garg, Adv.

Mr. Pulkit Manuja, Adv.

Mr. Abhishek Garg, Adv.

Mr. Dhananjay Garg, AOR

Mr. Jabar Singh, Adv.

Mr. S. C. Maheshwari, SR. Adv.

Mr. Akshay Saxena, Adv.

M/S. V. Maheshwari & Co., AOR

Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after three weeks on a non-miscellaneous day.

(ARJUN BISHT)
(COURT MASTER (SH))

(PRADEEP KUMAR)
(BRANCH OFFICER)

(ASHWANI THAKUR)
AR-CUM-PS